

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

I.A.No.407/KB/2017
In C.P.No.01/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name of the Company	Mrityunjay Kar. -Versus- Purnbanchal Petroleum Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 LAXMI DHAR SAHOO Si Mrityunjay Kar
ADVOCATE Petitioner.

Lehraj
27/10/17

Rajesh Dutta
Ripn Chatterjee

~~Rajesh~~
respondents

R Dutta
27/10/17

ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

The matter could not be heard due to paucity of time.

List on 14-12-2017 for argument.

8d

(Jinan KR)
Member(J)

8d

(Vijai Pratap Singh)
Member(J)